

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 595/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

Name of the Company		Allahabad Bank- Vs- SPS Steel Rolling Mills Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Anddy, Adv. } Allahabad Bank. *Rahul Anddy*
 2. Rajashri Dutta, Adv. } *18/12/17*

1. Ms. Manju Bhutoria } SPS Steel
 2. Ms. Sonita Mukherjee } Rolling Mills Ltd *Anty*
 3. Ms. Shivangi Thakur *18/12/17*

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Heard the arguments. Reserved for order.

Sd
 (Jinan K.R.)
 Member (J)

Sd
 (V.P.Singh)
 Member (J)